

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 6 of 2017 in
DFR No. 3921 of 2016**

Dated: 16th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

GRIDCO Ltd.

...Appellant(s)

Vs.

NTPC Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s)

: Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley

Counsel for the Respondent(s)

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ORDER

**IA No. 6 of 2017
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 14.02.2017. Dasti, in addition, is permitted.

List the matter on **14.02.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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